

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 178 of 2019

Dated : 8th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NLC Tamil Nadu Power Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**
Counsel for the Appellant(s) : Ms. Anushree Bardhan

ORDER

Issue notice to the Respondents returnable on 11.07.2019. Dasti, in addition, is permitted.

List the matter on **11.07.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

js/kt